H. Report and Accounts (1981-82) of the Saha Institute of Nuclear Physics, Calcutta and related papers.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY. SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI (SHIVRAJ V. PATIL); Sir. I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Tata Memorial Centre, Bombay, for the year 1981-82, together with the Auditors' Report on the Accounts.

cepting the above Report and also giving reasons for the delay in laying thtreof.

(Placed in Library, See No. LT-6550/83 for (a) and (b)].

- (ii) (a) Annual Report and Accounts of the Saha Institute of Nuclear Physics, Calcutta, for the year 1981-82, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above report and also giving reasons for the delay in laying thereof.

[Placed 1: Library, See No. LT-0549/83 for (a) and (b).]

Notifications of the Ministry of Finance (Department of Revenue) and related Papers,

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): Sir, I beg to tay on the Table;—

I. A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. Nos. 350(E), and 351 (EJ dated the 22nd and 23rd April, 1983, respectively, under section 159 of the customs Act, 1962, together with Explanatory Memoranda on the Notifications. [Placed in Library. See No. LT-6553/83).

II. A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notifications G.S.R. Nos. 352(E), to 354(E), and 357(E) to 359 (E), dated the 27th April, 1983. [Placed in Library See No. LT-6554/83)

Wild life (Protection) Licensing (Additional Matters for consideration) Rules^ 1983

THE DEPUTY MINISTER IN THE' DEPARTMENT OF ENVIRONMENT. (SHRI DIGVIJAY SINGH): Sir, I beg fo lay on the, Table, under sub--; section (2) of section 63 of the WiW Life (Protection) Act, 1972, a copy, (in English and Hindi) of the Department of Environment Notification G.S.R. No. 328(E), dated the 13th April, 1983, publishing the Wild Life (Protection) Licensing (Additional Matters for Consideration) Rules, 1983. [Placed in Library. See No.. LT-6555/83.]

Petition re. grant of voting rights to Indians living abroad and for their Special - ^presentation in the Parliament of India.

SHRIMATI MARGARET ALVA (Karnataka): Sir, I beg to present a petition signed by the President and three other office bearers of the Foundation for Critical Choices for India, The Hague (Netherlands) and 77 Indian nationals residents abroad, praying for grant of voting rights to Indians living abroad and for their special representation in the Parliament of India and matters connected therewith.